

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.3134  
TO BE ANSWERED ON 04.08.2016**

**ELECTRIFICATION OF VILLAGES**

**3134. SHRI RAJESH RANJAN:  
SHRIMATI RANJEET RANJAN:  
SHRI VINCENT H. PALA:  
SHRI RAM MOHAN NAIDU KINJARAPU:  
SHRI SHARAD TRIPATHI:  
SHRI V. ELUMALAI:  
DR. BHOLA SINGH:  
SHRI M. CHANDRAKASI:  
SHRI ALOK SANJAR:  
SHRI JANARDAN SINGH SIGRIWAL:  
SHRI RAHUL KASWAN:  
SHRIMATI VANAROJA R.:  
SHRIMATI POONAMBEN MAADAM:  
SHRI NISHIKANT DUBEY:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the details of the number of electrified and un-electrified villages in the country, State/UT-wise;**
- (b) the details of targets set and achieved under Deen Dayal Upadhyay Gram Jyoti Yojana (DDUGJY) and the reasons for non-achieving the targets during each of the last three years and the current year, State/UT-wise;**
- (c) the funds allocated, released and spent under the scheme during the period for the implementation of the scheme, State/ UT-wise;**
- (d) whether BPL families and the hamlets on agricultural lands have been left out of the scheme and if so, the details thereof including the number of BPL families covered under the scheme during the period;**
- (e) whether villages have been declared to be electrified in the GVA reports prior to a confirmation visit by the GVA representatives, if so, the details thereof and the reasons therefor; and**
- (f) whether uninhabited villages and forest areas such as Panalomali, Kusadangar, Patyetapali in Odisha, Sunwara in Madhya Pradesh and Akbarpur in Muzaffarnagar district of Uttar Pradesh have been counted as electrified and if so, the reasons therefor?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) : As reported by the States, there were 18,452 un-electrified census villages in the country, as on 01.04.2015. Out of these un-electrified villages, 9,326 villages have been electrified as on 31.07.2016 and remaining 9126 un-electrified villages are targeted to be electrified by 1st May, 2018. The State-wise details of un-electrified villages are given at Annexure-I.**

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**(b) : Under Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) including RE component, State-wise targets and achievements for electrification of un-electrified villages during the last three years and current year is at Annexure-II. The progress in some of the States was delayed due to various reasons which include difficult terrain, shorter season for working and required approvals.**

**(c) : Funds are released based on achievement of milestones of work. State-wise capital subsidy released under DDUGJY during the last three years and current year is at Annexure-III.**

**(d) : Free electricity connections to 40,27,721 Below Poverty Line (BPL) households have been released under the scheme during the last three years and current year. BPL households are eligible for free connection under DDUGJY.**

**(e) : The data regarding rural electrification including electrification of villages is reported by the concerned State Governments and Distribution Companies (DISCOMs). Rural Electrification Corporation (REC), being the Nodal Agency for operationalization of DDUGJY, has deployed Gram Vidyut Abhiyantas (GVAs) who visit villages and report the situation. If any discrepancy is found, States/DISCOMs are advised by REC to rectify the status.**

**(f) : Out of five villages, three villages namely Panalomali (Odisha), Patyetapali (Odisha), Sunwara (Madhya Pradesh) are not part of 18,452 un-electrified villages provided by respective State Power Utility as on 1<sup>st</sup> April, 2015. Village Kusadangar (Odisha) was declared as uninhabited by the Government of Odisha. Village Akbarpur (Uttar Pradesh) is taken in to progress based on the DISCOM report. Later the State has reported this village as uninhabited.**

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**ANNEXURE-I**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 3134 TO BE ANSWERED IN THE LOK SABHA ON 04.08.2016.**

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**State-wise number of un-electrified villages in the country to be electrified under  
Deendayal Upadhyaya Gram Jyoti Yojana**

<b>Sl. No.</b>	<b>State</b>	<b>Number of un-electrified villages (as on 01.04.2015)</b>	<b>Number of villages electrified (as on 31.07.2016)</b>	<b>Number of villages to be electrified (as on 31.07.2016)</b>
<b>1</b>	<b>Arunachal Pradesh</b>	<b>1578</b>	<b>325</b>	<b>1253</b>
<b>2</b>	<b>Assam</b>	<b>2892</b>	<b>1627</b>	<b>1265</b>
<b>3</b>	<b>Bihar</b>	<b>2747</b>	<b>1899</b>	<b>848</b>
<b>4</b>	<b>Chhattisgarh</b>	<b>1080</b>	<b>447</b>	<b>633</b>
<b>5</b>	<b>Himachal Pradesh</b>	<b>35</b>	<b>11</b>	<b>24</b>
<b>6</b>	<b>Jammu &amp; Kashmir</b>	<b>134</b>	<b>27</b>	<b>107</b>
<b>7</b>	<b>Jharkhand</b>	<b>2525</b>	<b>1053</b>	<b>1472</b>
<b>8</b>	<b>Karnataka</b>	<b>39</b>	<b>2</b>	<b>37</b>
<b>9</b>	<b>Madhya Pradesh</b>	<b>472</b>	<b>304</b>	<b>168</b>
<b>10</b>	<b>Manipur</b>	<b>276</b>	<b>88</b>	<b>188</b>
<b>11</b>	<b>Meghalaya</b>	<b>912</b>	<b>415</b>	<b>497</b>
<b>12</b>	<b>Mizoram</b>	<b>58</b>	<b>23</b>	<b>35</b>
<b>13</b>	<b>Nagaland</b>	<b>82</b>	<b>3</b>	<b>79</b>
<b>14</b>	<b>Odisha</b>	<b>3474</b>	<b>1441</b>	<b>2033</b>
<b>15</b>	<b>Rajasthan</b>	<b>495</b>	<b>269</b>	<b>226</b>
<b>16</b>	<b>Tripura</b>	<b>26</b>	<b>10</b>	<b>16</b>
<b>17</b>	<b>Uttar Pradesh</b>	<b>1529</b>	<b>1373</b>	<b>156</b>
<b>18</b>	<b>Uttarakhand</b>	<b>76</b>	<b>1</b>	<b>75</b>
<b>19</b>	<b>West Bengal</b>	<b>22</b>	<b>8</b>	<b>14</b>
<b>Total</b>		<b>18452</b>	<b>9326</b>	<b>9126</b>

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**ANNEXURE-II**

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 3134  
TO BE ANSWERED IN THE LOK SABHA ON 04.08.2016.**

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**State-wise targets and achievement for electrification of un-electrified villages under  
DDUGJY during the last three years and current year.**

Sr. No.	State	2013-14		2014-15		2015-16		2016-17 ( as on 30.06.2016)	
		Target	Achieve- ment	Target	Achieve- ment	Target	Achieve- ment	Target	Achieve- ment
1	Andhra Pr.								
2	Arunachal Pr.	406	282	50	107		174	1039	127
3	Assam	219	125	150	190	517	942	1377	502
4	Bihar	826	206	350	341	1664	1754	735	116
5	Chhattisgarh	525	164	190	67	449	405	500	40
6	Himachal Pr.	12			6	20	1	34	8
7	J & K	61	27	33	9	26	27	79	
8	Jharkhand	362	47	759	161	907	750	1314	240
9	Karnataka					5		39	2
10	Madhya Pradesh	45	98	140	86	234	214	191	78
11	Manipur	264		20	192	274	75	149	13
12	Meghalaya	212	144	39	43	28	1	674	143
13	Mizoram	43	13	10	47	16	16	42	
14	Nagaland	17	4		10	28		82	
15	Odisha	204	84		13	351	1264	1586	105
16	Rajasthan	99	18	59	70	151	163	246	79
17	Sikkim					1			
18	Tripura	1	1			13	9	17	
19	Uttar Pradesh			100	59	984	1305	166	51
20	Uttarakhand				4			76	
21	West Bengal	4				18	8	14	
	<b>Total</b>	<b>3300</b>	<b>1213</b>	<b>1900</b>	<b>1405</b>	<b>5686</b>	<b>7108</b>	<b>8360</b>	<b>1504</b>

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**ANNEXURE-III**

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 3134  
TO BE ANSWERED IN THE LOK SABHA ON 04.08.2016.**

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**State-wise capital subsidy during the last three years and current year under  
DDUGJY (including RE component)**

**Rs. in crore**

<b>Sl. No</b>	<b>Name of State</b>	<b>2013-14</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17 (as on 31.07.2016)</b>
1	Andhra Pradesh	6.27	18.97	30.64	28.58
2	Arunachal Pradesh	4.94	60.34	30.98	15.92
3	Assam	18.96	114.62	338.01	96.79
4	Bihar	857.98	1489.80	710.22	461.36
5	Chhattisgarh	52.70	94.23	279.32	20.02
6	Gujarat	7.53	12.36	57.79	0.00
7	Haryana	-4.56	-14.24	0.00	0.00
8	Himachal Pradesh	0.00	0.00	28.35	0.00
9	Jammu & Kashmir	35.09	0.00	0.00	0.00
10	Jharkhand	0.00	9.42	0.00	312.96
11	Karnataka	39.82	25.96	44.25	27.68
12	Kerala	21.17	15.37	0.00	39.96
13	Madhya Pradesh	115.26	358.62	438.75	4.10
14	Maharashtra	0.00	0.00	43.27	0.00
15	Manipur	29.80	87.66	7.04	0.00
16	Meghalaya	18.13	0.00	0.00	0.00
17	Mizoram	40.90	0.00	18.60	0.98
18	Nagaland	7.17	0.00	48.31	7.17
19	Odisha	2.52	15.53	514.23	287.11
20	Rajasthan	3.12	0.00	252.52	34.75
21	Sikkim	16.29	0.00	0.00	0.00
22	Tamil Nadu	5.78	0.00	82.62	0.00
23	Telangana	9.42	4.83	5.33	0.00
24	Tripura	0.00	48.19	49.38	1.10
25	Uttar Pradesh	1061.06	1121.07	1248.97	323.37
26	Uttarakhand	1.27	1.48	71.21	0.00
27	West Bengal	51.71	145.03	305.19	61.72
	<b>Grand Total</b>	<b>2402.34</b>	<b>3609.25</b>	<b>4604.98</b>	<b>1723.58</b>

**Note: The negative figures represent the recovery of excess funds from State Government due to reduction in the final executed project cost.**

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